

(b) While the Tibetan refugees have been permitted to settle since 1959, Chakma refugees came in 1964-65.

(c) No, Sir.

(d) Doss not arise.

Inquiry into firing incident near Sarojini Nagar, New Delhi

1375. SHRI A. NALLASIVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any enquiry was made into the incident of Police firing near Sarojini Nagar, New Delhi on 25th September, 1990 following agitation by students and others against implementation of Mandal Commission Report;

(b) if so, the outcome thereof;

(c) whether the death of a young man, named Aditya Narain in Safdarjung Hospital, New Delhi on 14th October, 1990 was enquired into; and

(d) if so, whether any action has been taken against the police official who had reportedly fired on Shri Aditya Narain, if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No magisterial enquiry into the police firing near Sarojini Nagar, New Delhi on 25th September, 1990 has been conducted.

(c) and (d) Following a complaint from Shri R. N. Sharma, regarding the death of his son, Shri Aditya Narain, in the police firing, the Commissioner of Police ordered the complaint to be enquired into by Additional Deputy Commissioner of Police (South-West District.)

The Delhi police have reported that the circumstances on the morning of 25th September, 1990 as brought out by the enquiry are as follows:—

There were several incidents of violences, arson stoning and forcible closure of

markets in the Sarojini Nagar area. A Sub-Inspector and a Constable were confronted by a violent mob near Sarojini Nagar. Finding themselves mobbed by the riotous assembly and after attempts at persuasion failed, a warning shot was fired in the air and thereafter the Sub-Inspector resorted to firing from his revolver. Shri Aditya Narain Sharma was injured in the firing and subsequently died on 14th October, 1990. The Sub-Inspector was transferred.

Non-working telephone of a Member of Parliament

1376. SHRI NYYODEK YONGGAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the telephone No. 320 Pasighat, Arunachal Pradesh meant for one of the Members of Parliament of Arunachal Pradesh is not working since February, 1991; and

(b) if so, what is the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir. However, telephone went out of order frequently and remained interrupted for quite some time during March, 1991 to June, 1991.

(b) The Telephone is provided on overhead lines of considerable length (23 Km) and passing through jungles which makes it vulnerable for breakdown. Patrolling of line, sectionalizing and restoration takes some time due to difficult terrain.

Withdrawal of buses on route Number 920 and 973

1377. CHOWDHRY HARI SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that some DTC buses or DTC-controlled private buses on routes 920 and 973 used to start from Kendriya Terminal at different times in the evenings for the benefit of commuters for the homeward journeys;

(b) whether it is also a fact that except one bus which is most unpunctual other evening homeward buses were withdrawn one by one causing considerable hardship to commuters;

(c) if so, the reasons for the same;

(d) whether Government are aware that buses of routes 920 and 973 starting from Palika Kendra and touching Kendriya Terminal are heavily overcrowded and commuters find it difficult to get into them at Kendriya Terminal;

(e) whether more buses on routes 920/971 would be provided from Kendriya Terminal in the evenings; and

(f) if so, the timings of such bus services?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) Route No. 920 is being operated by private buses under DTC between Palika Kendra and Keshav Puram. Route No. 973 which runs between Palika Kendra and Keshav Puram is served by DTC buses. Two trips on Route No. 973 operate from the Central Secretariat at 1745 and 1810 hrs. for Keshav Puram. No trip on Route No. 920 starts from Kendriya Terminal. It is a fact that three private buses operating on Route No. 920 have been withdrawn by the owners. The contract for two of the private buses were terminated as the vehicles have crossed the age limit as per the agreement by DTC with the private bus owners. The third bus was withdrawn by the private operator on his own. At present this route is served by two private buses.

(d) to (f) The buses plying on Route No. 920 and 973 are running with full load. There is no scope for further augmentation of buses on these routes because of fleet constraints.

गांवों में टेलीफोन सुविधा

1378. श्री राम नरेश यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि अभी तक कितने गांवों में टेलीफोन सुविधा उपलब्ध करायी गयी है, जेष्ठ गांवों में यह सुविधा कब तक उपलब्ध करा दी जाने की संभावना है तथा इस प्रयोजनार्थ कितनी धनराशि की आवश्यकता है ?

संचार संचालक से उप सचिव (श्री पी.वी. रंगय्या नायडू) : 31-3-1991 तक, कुल 42918 ग्रामों में टेलीफोन सुविधा प्रदान की जा चुकी है। सरकार ने मार्च 1995 तक सभी ग्राम पंचायतों में टेलीफोन सुविधा प्रदान करने का निर्णय लिया है। जेष्ठ गांवों में 2000 ई० तक टेलीफोन सुविधा प्रदान कर दी जाने की संभावना है। आठवीं योजना (1990-95) तथा नौवीं योजना (1995-2000) के अवधियों के दौरान निवेश का प्रारंभिक अनुमान, 1990 की कीमतों के आधार पर, 6000 करोड़ रुपए होने की संभावना है।

S.T.D. facilities to district and sub-district head quarters in Himachal Pradesh

1379. SHRI KRISHAN LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the districts and sub-district Head Quarters in Himachal Pradesh which are having S.T.D. facilities;

(b) progress in this regard made during 1990 and till date; and

(c) scheme if any for the remaining districts and sub-district headquarters likely to have S.T.D. facility in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) (i) District Headquarters Out of 12 District Headquarters.